<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016 APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015 APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015

Dated: 3rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s National Aluminium Company Ltd....Appellant(s)Vs.Vs.Odisha Electricity Regulatory Commission & Ors....Respondent(s)

:

:

Counsel for the Appellant(s)

Counsel for the Respondent(s)

Mr. G. Umapathy Mr. Rutwik Panda Ms. Anshu Malik for R.1

Mr. Parinay Deep Shah Ms. Mandakini Ghosh for R.3

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>09.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt